


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 750/16  
PETITION NUMBER : TP 269/17  
NAME OF THE PETITIONER (S) : PUMA INDIA CORPORATE SERVICES PVT. LTD.  
NAME OF THE RESPONDENT (S) : ----  
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	ANIND THOMAS 98803 55888	Advocate for Applicants	

ORDER

Counsel for Petitioner Company is present. Tribunal directed the counsel to file unqualified certificate issued by the Chartered Accountants in respect of Unsecured Creditors.

2. Posted to 17.2.2017.

  
MEMBER(J)

  
MEMBER(T)